

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION No. 2006**

TO BE ANSWERED ON MONDAY, March 14, 2022/Phalguna 23, 1943 (Saka)

Special Assistance Scheme

**2006. SHRIMATI RAJASHREE MALLICK
SHRI KRUPAL BALAJI TUMANE
SHRI ARVIND GANPAT SAWANT**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government provides additional financial assistance to Odisha under the Special Assistance Scheme/Backward Special Assistance Fund;
- (b) if so, the eligibility of Odisha for the same along with amount provided to the State thereunder during the last five years, year-wise and if not, the reasons therefor;
- (c) whether the Government also provides additional financial assistance to Maharashtra under the Special Financial Assistance Scheme/Fund;
- (d) if so, the eligibility of Maharashtra thereunder and the funds sanctioned to them under the said Scheme during the last five years, year-wise and if not, the reasons therefor; and
- (e) and the names of the States which are also covered under this special fund scheme along with the amount of funds provided to them thereunder during the said period, year-wise and state-wise?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (d): Yes Sir. The provision of 'Special Assistance' under Demands for Grants 'Transfers to States' is earmarked for 'spillover committed liabilities for which budget provision is not made' and 'other need based assistance to the States'. Further, the Union Government, under the 'Scheme for Special Assistance to States for Capital Expenditure' provides Special Assistance (Loan) to States in the form of 50-year interest free loan. The details of Special Assistance (Loan) provided to the States of Odisha and Maharashtra as on 08.03.2022 is as follows:

(Rs. in crore)

Sl. No.	State	Special Assistance (Loan) during the financial years 2020-22			
		2020-21		2021-22	
		Allocation	Released	Allocation	Released
1	Odisha	471.50	471.50	561.00	330.12
2	Maharashtra	514.00	514.00	783.00	771.73

(e): The details of year-wise/State-wise 'Special Assistance' released in the last five years are provided in Annexure.

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2006 DUE FOR ANSWER ON 14TH MARCH, 2022

ANNEXURE

State-wise and Year-wise Details of 'Special Assistance' Released to States

(Rs. in crore)

Sl. No.	States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	1976.50	0.00	15.81	350.00	350.00
2	Arunachal Pradesh	0.00	33.99	309.73	0.00	328.7715
3	Assam	945.90	176.06	0.00	0.00	0.00
4	Bihar	1329.40	3414.00	739.47	0.00	195.7385
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00
6	Goa	70.00	0.00	0.00	0.00	0.00
7	Gujarat	1258.80	0.00	0.00	0.00	0.00
8	Haryana	0.00	0.00	0.00	0.00	0.00
9	Himachal Pradesh	2.86	0.00	0.00	0.00	0.00
10	Jammu & Kashmir*	2509.44	0.00	85.00	200.00	0.00
11	Jharkhand	0.00	0.00	0.00	0.00	0.00
12	Karnataka	0.00	0.00	0.00	0.00	0.00
13	Kerala	0.00	0.00	0.00	0.00	0.00
14	Madhya Pradesh	215.00	759.53	0.00	0.00	0.00
15	Maharashtra	0.00	0.00	0.00	0.00	0.00
16	Manipur	150.00	126.00	0.00	0.00	0.00
17	Meghalaya	0.00	65.97	0.00	0.00	0.00
18	Mizoram	0.00	0.00	0.00	0.00	0.00
19	Nagaland	0.00	53.75	226.80	0.00	219.15
20	Odisha	367.93	0.00	0.00	0.00	0.00
21	Punjab	0.00	0.00	0.00	0.00	0.00
22	Rajasthan	0.00	0.00	146.00	0.00	0.00
23	Sikkim	500.00	36.00	0.00	0.00	0.00
24	Tamil Nadu	200.00	200.00	0.00	0.00	0.00
25	Telangana	450.00	450.00	450.00	0.00	450.00
26	Tripura	150.00	300.00	1500.00	698.70	0.00
27	Uttar Pradesh	80.00	917.20	1200.00	0.00	0.00
28	Uttarakhand	693.78	418.00	8.00	375.00	405.00
29	West Bengal	0.00	0.00	0.00	0.00	0.00
	Total	10899.61	6950.50	4680.81	1623.70	1948.66

*Amounts released prior to reorganisation of the State of Jammu and Kashmir into two Union Territories w.e.f. 31.10.2019.
